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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.4/2000 in OA No.517/1999

New Delhi, this 30th day of May, 2000

Hon'ble Shri Justice V. Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

Yogesh Kumar
C/o H.S. Commercial School
24, Daryaganj, New Delhi-2 .. Petitioner

(By Shri S.S.Sabharwal, Advocate - not present)

versus

1. Shri A.C. Ghosh
Under Secretary (Admn.)
Indian Council of Agricultural Research
Krishi Bhavan, New Delhi .. Respondents
2. Shri B.K. Chauhan
Secretary
Indian Council of Agricultural Research
Krishi Bhavan, New Delhi .. Respondents

(By Shri P.P.Khurana, Sr. Advocate with
Shri Ashok Kashyap and Ms Mamta Saha, Advocates)

ORDER(oral)

By Reddy, J. -

Considering the reply filed by 1st respondent dated 26.5.2000, we do not find any violation of the directions given by the Tribunal in the OA. It is now stated in the reply that the order has been complied with and the petitioner joined duty on 23.5.2000. The respondents also tendered unconditional apology for any wilful disobedience of the orders of the Tribunal.

accepting the apology,
2. In the circumstances, the CP is closed. No costs.

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(Mrs. Shanta Shastry)
Member(A)

Unsighed
(V. Rajagopala Reddy)
Vice Chairman(J)

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